

Sixteenth Lok Sabha

an>

Title: The Minister of the State in the Ministry of Commerce and Industry laid a statement regarding status of implementation of the recommendations contained in the 127th, 130th and 132 Report of the Standing Committee.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 127th Report of the Standing Committee on Commerce on 'Ease of Doing Business' pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.

(b) Status of implementation of the recommendations contained in the 130th Report of the Standing Committee on Commerce on 'Industrial Policy in changing Global Scenario' pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry*

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 130th Report of the Standing Committee on Commerce on 'Industrial Policy in changing Global Scenario' pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.

(c) Status of implementation of the recommendations contained in the 132nd Report of the Standing Committee on Commerce on Demands for Grants (2017-18) (Demand No. 11), pertaining to the Department of Commerce, Ministry of Commerce and Industry*

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 132nd Report of the Standing Committee on Commerce on Demands for Grants (2017-18) (Demand No. 11), pertaining to the Department of Commerce, Ministry of Commerce and Industry.